



सत्यमेव जयते



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठे, चण्डीगढ़  
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh  
केन्द्रीय सदन, सेक्टर 9-ए, भूमिगत तल, चण्डीगढ़ 160009  
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**Revised Constitution of Chandigarh Benches from 18.05.2026 to 22.05.2026 (22.05.2026 being Friday)/18.05.2026 से 22.05.2026 (दिनांक 22.05.2026 को शुक्रवार) तक पीठों का गठन।**

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
18.05.2026 to 21.05.2026	COURT NO. 1 HYBRID MODE	B and SMC	Shri Laliet Kumar, Hon'ble JM Shri Manoj Kumar Aggarwal, Hon'ble AM
18.05.2026 to 21.05.2026	--	A	Cancelled

**Note:**

1. Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.
2. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench as per cause list enclosed. The Virtual ID and password given above.

  
**Assistant Registrar**

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****REVISED CAUSE LIST OF B BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 101/ CHANDI/2014	1998-99	[A] PREM VASHISHT (HCD DATED 12.08.2016)	
2	ITA 1094/ CHANDI/2024	2014-15	[A] VANDNA JOHAR	
3	ITA 155/ CHANDI/2025	2022-2023	[A] PANJAB DIGITAL LIBRARY	
4	ITA 785/ CHANDI/2025	2022-2023	[A] PANJAB DIGITAL LIBRARY, MOHALI	
5	ITA 1424/ CHANDI/2025	2019-20	[A] SATISH KUMAR	
6	ITA 1446/ CHANDI/2025	2014-15	[A] SATISH KUMAR	
7	ITA 1447/ CHANDI/2025	2015-16	[A] SATISH KUMAR	
8	ITA 1448/ CHANDI/2025	2016-17	[A] SATISH KUMAR	
9	ITA 1449/ CHANDI/2025	2017-18	[A] SATISH KUMAR	
10	ITA 1450/ CHANDI/2025	2018-19	[A] SATISH KUMAR	
11	ITA 1705/ CHANDI/2025	2015-16	[A] M/S VERMA ELECTRIC STORE	
12	ITA 1717/ CHANDI/2025	2017-18	[A] SUDHA SIKSHA SABHA	
13	ITA 1718/ CHANDI/2025	2018-19	[A] SUDHA SIKSHA SABHA	
14	ITA 1719/ CHANDI/2025	2018-19	[A] SUDHA SIKSHA SABHA	
15	ITA 1720/ CHANDI/2025	2023-24	[D] RAGHBIR MOUDGILL	
16	ITA 1794/ CHANDI/2025	2026-27	[A] SANAWAR MONTESSORI EDUCATIONAL SOCIETY	
17	ITA 569/ CHANDI/2026	2027-28	[A] SWAMI RAMA GURMAT MISSION	
18	ITA 570/ CHANDI/2026	2027-28	[A] SWAMI RAMA GURMAT MISSION	
19	ITA 571/ CHANDI/2026	2026-27	[A] DAYANAND MATH	
20	WTA 1/ CHANDI/2025	2013-14	[A] NIRMAL KUMAR	
21	WTA 2/ CHANDI/2025	2014-15	[A] NIRMAL KUMAR	
22	WTA 3/ CHANDI/2025	2015-16	[A] NIRMAL KUMAR	

  
 Assistant Registrar  
 15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**

**REVISED CAUSE LIST OF B BENCH FOR 19-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1128/ CHANDI/2025	2009-10	[A] OSWAL WOOLLEN MILLS LTD.	
2	ITA 1129/ CHANDI/2025	2010-11	[A] OSWAL WOOLLEN MILLS LIMITED	
3	ITA 1130/ CHANDI/2025	2014-15	[A] OSWAL WOOLLEN MILLS LTD	
4	ITA 1131/ CHANDI/2025	2015-16	[A] OSWAL WOOLLEN MILLS LIMITED	
5	ITA 1237/ CHANDI/2025	2014-15	[D] OSWAL WOOLLEN MILLS LTD	
6	ITA 1238/ CHANDI/2025	2015-16	[D] OSWAL WOOLLEN MILLS LTD	
7	ITA 1721/ CHANDI/2025	2025-26	[A] PALPUNG MUNISHASAN DHARMCHAKRA SANGH	
8	ITA 1722/ CHANDI/2025	2025-26	[A] MANGALAM CHARITABLE TRUST	
9	ITA 1810/ CHANDI/2025	2025-26	[A] THOSAMLING INSTITUTE	
10	ITA 1811/ CHANDI/2025	2025-26	[A] PEME AWAM CHOEGAR GYURME LING SOCIETY	
11	ITA 1812/ CHANDI/2025	2025-26	[A] SIDDHARTHAS INTENT SOCIETY	
12	ITA 198/ CHANDI/2026	2023-2024	[A] SAHARA EDUCATION SOCIETY	
13	ITA 572/ CHANDI/2026	NOT APPLICABLE	[A] SHRI SANATAN DHARM VENKUTH DHAM SEWA SAMTI	
14	ITA 573/ CHANDI/2026	2026-27	[A] DR. PURAN CHAND MEDICAL CHARITBLE TRUST	
15	ITA 580/ CHANDI/2026	2026-27	[A] PRACHIN MANDIR MATA SHREE BAGLA MUKHI DEVI TRUST	
16	ITA 476/ CHANDI/2026	2025-26	[A] SANDHYA EDUCATIONAL TRUST	

  
**Assistant Registrar**  
**15-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****REVISED CAUSE LIST OF B BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1179/ CHANDI/2018	2013-14	[D] M/S RANA POLYCOT LTD.	
2	ITA 1180/ CHANDI/2018	2014-15	[D] M/S RANA POLYCOT LTD.	
3	ITA 1267/ CHANDI/2018	2015-16	[D] M/S RANA POLYCOT LTD.	
4	ITA 404/ CHANDI/2019	2009-10	[A] M/S SABER PAPER LIMITED	
5	ITA 552/ CHANDI/2019	2015-16	[A] M/S SUPERIOR FOOD GRAINS PVT. LTD.	
6	ITA 1522/ CHANDI/2019	2010-11	[A] M/S RAJAN TRADING PVT. LTD.	
7	ITA 1523/ CHANDI/2019	2011-12	[A] M/S RAJAN TRADING PVT. LTD.	
8	ITA 115/ CHANDI/2023	2012-13	[A] LATE SH. SATINDER SINGH THROUGH LEGAL HEIR SMT. SURINDER KAUR	
9	ITA 28/ CHANDI/2024	2012-13	[A] MR. RAMA GUPTA	
10	ITA 81/ CHANDI/2025	2014-15	[A] SHAM SUNDER GUPTA	
11	ITA 82/ CHANDI/2025	2019-20	[A] SHAM SUNDER GUPTA	
12	ITA 135/ CHANDI/2025	2017-18	[A] SATBIR SINGH KHATRA	
13	ITA 289/ CHANDI/2025	2017-18	[A] MASIHUDIN ANSARI	
14	ITA 700/ CHANDI/2025	2013-14	[A] PREM BANSAL REAL ESTATE PVT LTD	
15	ITA 1440/ CHANDI/2025	2021-22	[A] SATISH KUMAR	
16	ITA 1123/ CHANDI/2025	2020-2021	[A] PAWAN KUMAR BANSAL PROP. KISSAN TRADING CO. SAMANA	
17	ITA 1384/ CHANDI/2025	2020-21	[D] PAWAN KUMAR BANSAL	

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Assistant Registrar  
15-May-2026

## INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

REVISED CAUSE LIST OF **B BENCH** FOR **21-MAY-2026 (THURSDAY)**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 152/ CHANDI/2023	2014-15	[A] SMT. PRERNA GARG	
2	ITA 1181/ CHANDI/2024	2018-19	[A] TARA CHAND AND BROS.	
3	ITA 21/ CHANDI/2025	2018-19	[A] SUSHIL TIWARI	
4	ITA 350/ CHANDI/2025	2017-18	[A] SUSHIL TIWARI	
5	ITA 293/ CHANDI/2025	2015-16	[A] RAJINDER SINGH	
6	ITA 348/ CHANDI/2025	2017-18	[A] RAMDIYA	
7	ITA 736/ CHANDI/2025	2015-16	[A] SHRI CHANDER CHINAR BADA AKHARA UDASEEN SOCIETY	
8	ITA 844/ CHANDI/2025	2021-22	[D] SH. SANJAY MAHINDRU	
9	ITA 881/ CHANDI/2025	2013-14	[D] THE SANGRUR CENTRAL CO-OP BANK LIMITED	
10	CO 2/ CHANDI/2026	2013-14	[A] THE SANGRUR CENTRAL COOP BANK LIMITED	
11	ITA 1761/ CHANDI/2025	2026-2027	[A] RKKR FOUNDATION	
12	ITA 117/ CHANDI/2026	2025-26	[A] SHRI OM PARKASH BANSAL EDUCATION & SOCIAL WELFARE TRUST	
13	ITA 156/ CHANDI/2026	2025-26	[A] SHRI OM PARKASH BANSAL EDUCATION & SOCIAL WELFARE TRUST	
14	ITA 587/ CHANDI/2026	2026-27	[A] SHIV MANAV NIRMAL SANSTHAN	
15	ITA 595/ CHANDI/2026	2026-27	[A] MUMUKSHU MANDAL (REGD)	
16	ITA 599/ CHANDI/2026	2027-28	[A] SHREE BAJRESHWARI DEVI TEMPLE TRUST	

  
Assistant Registrar  
15-May-2026

## INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**REVISED CAUSE LIST OF SMC BENCH FOR 18-MAY-2026 (MONDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 132/ CHANDI/2025	2014-15	[A] HARI OM KHANNA	
2	ITA 472/ CHANDI/2025	2019-20	[A] THE PANDTEHAR CO-OPERATIVE AGRICULTURAL SERVICES SOCIETY LIMITED, PALAMPUR	
3	ITA 473/ CHANDI/2025	2015-16	[A] THE PANDTEHAR CO-OPERATIVE AGRICULTURAL SERVICE SOCIETY LIMITED	
4	ITA 474/ CHANDI/2025	2016-17	[A] THE PANDTEHAR CO-OPERATIVE AGRICULTURAL SERVICE SOCIETY LIMITED, PALAMPUR	
5	ITA 1099/ CHANDI/2025	2017-18	[A] VINAY S/O SH. SILAKRAM	
6	ITA 1303/ CHANDI/2025	2013-14	[A] PRONTOS PRIVATE LIMITED	
7	ITA 1499/ CHANDI/2025	2012-13	[A] RAJBIR SINGH	
8	ITA 1617/ CHANDI/2025	2009-10	[A] JAGJIT KAUR	
9	ITA 1636/ CHANDI/2025	2011-12	[A] SAINT GURMEET RAM RAHIM SINGH INSAN	
10	ITA 1657/ CHANDI/2025	2018-19	[A] VARDHMAN ENTERPRISES	
11	ITA 1658/ CHANDI/2025	2017-18	[A] JARNAIL SINGH	
12	ITA 1660/ CHANDI/2025	2013-2014	[A] RACHANA SINGH, CHANDIGARH	
13	ITA 1661/ CHANDI/2025	2012-13	[A] RAJINDER NEHRA	
14	ITA 1662/ CHANDI/2025	AY 2013-14	[A] HUKAM CHAND	
15	ITA 1732/ CHANDI/2025	2011-12	[A] ARJUN SINGH	
16	ITA 726/ CHANDI/2025	2012-2013	[A] BAJRANG LAL KEDIA	

  
 Assistant Registrar  
 15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****REVISED CAUSE LIST OF SMC BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1042/ CHANDI/2025	2012-13	[A] JARNAIL SINGH, PEERMUCHALLA	
2	ITA 1460/ CHANDI/2025	2018-19	[A] M/S DHULL EARTH MOVERS COMPANY	
3	ITA 1665/ CHANDI/2025	2019-20	[A] LOVTINDER KHANNA	
4	ITA 1667/ CHANDI/2025	2019-20	[A] ANSHUL BATRA	
5	ITA 1672/ CHANDI/2025	2015-16	[A] SAI REFINERY	
6	ITA 1677/ CHANDI/2025	2020-21	[A] GURPREET SINGH	
7	ITA 1678/ CHANDI/2025	2016-17	[A] PEER PARAS NATH	
8	ITA 1681/ CHANDI/2025	2020-21	[A] RAJESH KUMAR	
9	ITA 1768/ CHANDI/2025	2019-20	[A] B N KHALSA EDUCATIONAL TRUST	

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Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****REVISED CAUSE LIST OF SMC BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1759/ CHANDI/2025	2012-13	[A] NETAR SINGH	
2	ITA 1777/ CHANDI/2025	2011-12	[A] BHUPINDER PAL SINGH	
3	ITA 1815/ CHANDI/2025	2017-18	[A] SHREE DEOT SIDH ENTERPRISES	
4	ITA 1816/ CHANDI/2025	2022-23	[A] SOURABH MEHAN	

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Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****REVISED CAUSE LIST OF SMC BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 918/ CHANDI/2025	2015-2016	[A] GURSEWAK SINGH	
2	ITA 1481/ CHANDI/2025	2019-20	[A] MAHINDER SINGH	
3	ITA 1551/ CHANDI/2025	2011-12	[A] GURSEWAK SINGH	
4	ITA 1818/ CHANDI/2025	2013-14	[A] AMRIK SINGH	
5	ITA 1845/ CHANDI/2025	2016-17	[A] PAWAN KUMAR GARG	

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Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS****FOR 18-MAY-2026 (MONDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER  
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

STAY APPLICATIONS							Bench	Remarks
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number			Assmt. Year	Assessee			
1	SA	31	CHANDI	2026	2017-18	[A] HALEON INDIA PRIVATE LIMITED (FORMERLY KNOWN AS GLAXOSMITHKLINE ASIA PRIVATE LIMITED)	A	
2	SA	32	CHANDI	2026	2018-19	[A] HALEON INDIA PRIVATE LIMITED (FORMERLY KNOWN AS GLAXOSMITHKLINE ASIA PRIVATE LIMITED)	A	
3	SA	33	CHANDI	2026	2008-09	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD.)	A	

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Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF  
PART HEARD MATTERS,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS****FOR 19-MAY-2026 (TUESDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER  
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

EARLY HEARING PETITIONS								
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1097	CHANDI	2026	2026-27	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY	A	
2	ITA	1098	CHANDI	2026	2020-21	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY	A	
3	ITA	1101	CHANDI	2026	2026-27	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY	A	
4	ITA	1102	CHANDI	2026	2022-23	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY	A	
5	ITA	1103	CHANDI	2026	2022-23	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY	A	

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1703	CHANDI	2025	2018-19	[A] TEJINDER PAL SINGH	A	

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Assistant Registrar  
8-15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**

**CAUSE LIST OF  
PART HEARD MATTERS,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 21-MAY-2026 (THURSDAY)**

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER  
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number			Assmt. Year	Assessee		Bench	TO Author
1	MA	124	CHANDI	2025	2017-2018	[A] BANGA HOSPITALS PRIVATE LIMITED	A	JM

  
Assistant Registrar  
15-May-2026